

(c) the special efforts that were made to stop smuggling at the above-mentioned places?]

प्रधान मंत्री तथा बंदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) में (ग) राज्य सरकारों और मन्त्रालयों में सूचना इकट्ठा का जा रही है और बाद में मदद की मंजूर पर रख दी जाएगी।

†[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU) : (a) to (c) Information is being collected from the State Governments and the Ministries concerned and will be placed on the Table of the House on a later date]

SETTING UP OF A SECOND STATE TRADING CORPORATION

38 SHRI A M TARIQ Will the Minister of COMMERCE AND INDUSTRY be pleased to state

(a) whether it is a fact that there is a proposal under Government's consideration to set up another State Trading Corporation, and

(b) if so, the details of the proposal?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH) (a) and (b) The matter is under examination

THREATS BY AZAD KASHMIR GOVERNMENT OVER KASHMIR

39 SHRI A M TARIQ Will the PRIME MINISTER be pleased to state

(a) whether Government's attention has been drawn to recent threats of the so-called Azad Kashmir Government to the effect that they would

march over Kashmir with their armed volunteers in the near future;

(b) if so, whether Government have taken up this matter with the Government of Pakistan, and

(c) if the answer to part (b) above be in the affirmative, what is the result thereof?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU) (a) Yes, Sir.

(b) Open hostile declarations of this type are not an appropriate subject for protests

(c) Does not arise

NEW COLONIES FOR GOVERNMENT EMPLOYEES

40 SHRI A M TARIQ Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state

(a) whether it is a fact that some of the new colonies, which Government have built in the past few years for their employees in Delhi are situated at a distance of ten to eleven miles from the Secretariat buildings;

(b) whether it is also a fact that these colonies do not have any proper markets, clubs, recreation centres, reading rooms, schools and play grounds, and

(c) if so, whether Government is taking any action in this matter?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA) (a) No

(b) and (c) Markets, Samaj Sadans (Community Centres), Schools, play grounds etc, have been provided in the Government colonies, except in a few cases where, for certain reasons, one or other of these facilities could not be provided in advance To the ex-

tent possible, steps are being taken to provide the remaining facilities as early as possible. There are also a few colonies where these facilities have not been provided because they exist in the nearby colonies.

ROTARY PRINTING PRESSES IN J. & K. STATE

41. SHRI A. M. TARIQ: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government have granted licences for import of rotary printing machines for setting-up printing presses in the State of Jammu and Kashmir; and

(b) if so, what is the number and value of such licences given year-wise during the period 1959-60 to 1961-62?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) The information is being collected and will be laid on the Table of the House.

अमृतसर में निष्कांत सम्पत्तियों का कब्जा

४२. श्री विमलकुमार मन्नालालजी: श्रीरड़िया : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) अमृतसर में कितने व्यक्तिगत ने विभिन्न निष्कांत सम्पत्तियों के लिये रूपया तो जमा करा दिया है किन्तु उन्हें उन सम्पत्तियों का कब्जा या खरीदना नहीं दिया गया है ;

(ख) प्रत्येक मामले में कितना धन जमा कराया गया था ;

(ग) उपरोक्त भाग (क) में उल्लिखित लोगों को इन सम्पत्तियों का कब्जा न देने का क्या कारण है ; और

(घ) उन्हें उनका कब्जा कब दे दिया जायेगा ?

†[POSSESSION OF EVACUEE PROPERTIES IN AMRITSAR]

42. SHRI V. M. CHORDIA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the names of persons who deposited money for various evacuee properties in Amritsar but have been given neither possession nor purchase-deeds for those properties;

(b) what amount was deposited in each case;

(c) what is the reason for not giving possession of those properties to the persons referred to in part (a) above; and

(d) by when they are likely to be given possession thereof?

निर्माण, आवास और संभरण मंत्री (श्री मेहर चन्द खन्ना) : (क) और (ख) नीलामी में लेने वाले प्रत्येक खरीदार के नाम तथा धनराशि जो उन्होंने जमा करायी ऐसा एक विवरण सभा पटल पर रख दिया गया है ।

(ग) नीलामी में लेने वाले खरीदारों को इस कारण वास्तविक कब्जा नहीं दिया गया था क्योंकि वे जायदादें नीलामी के समय खाली नहीं थीं । तथापि प्रलक्षित कब्जा (कन्स्ट्रक्टिव पीजेशन) दिया जा रहा है ।

(घ) प्रश्न नहीं उठता ।

†[] English translation.